

को तैयार करने का एक उद्योग प्रारम्भ करने के लिये कोई योजना सरकार के विचाराधीन है; और

(ख) यदि हां, तो यह कब प्रारम्भ होगी?

वाणिज्य तथा उद्योग उपमंत्री

(श्री सत.स. चन्द्र): (क) जी, नहीं।

(ख) प्रश्न ही नहीं उठता।

**Shri H. C. Mathur:** May I know whether the Government has examined the scheme which was prepared as back as eight years ago and which was found to be very sound?

**Shri Satish Chandra:** No scheme has been received at all in the Ministry of Commerce and Industry. I am referring to the production of caustic soda.

#### U.N. Charter

\*269. **Shri Kalika Singh:** Will the Prime Minister be pleased to state whether the Government of India are recommending any proposal for amending the U.N. charter?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** No, Sir.

**Shri Kalika Singh:** May I know whether, under the U.N. Charter 'regional arrangement' includes in its purview regional military pacts like the Baghdad Pact, NATO, SEATO, etc.? If not, will it not be worthwhile to propose suitable amendments to the relevant articles to make suitable amendments to the relevant articles to make suitable provisions so that they may not be bypassed?

**The Prime Minister and the Minister of External Affairs (Shri Jawaharlal Nehru):** The hon. Member has gone far out of this question. This is a matter of opinion. Some of us think that those pacts do not fit into the structure of the United Nations.

उत्तर प्रदेश में अल्पसूत्रीय का कारखाना

\*२६१. श्री कृष्णारायण : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उत्तर प्रदेश के मिर्जापुर जिले में रिहंद बांध के निकट एक अल्पसूत्रीय का कारखाना खोलने का विचार कर रही है;

(ख) यदि हां, तो इस कारखाने पर अनुमानतः कितना खर्चा भायेगा;

(ग) क्या सारा खर्चा भारत सरकार उठायेगी अथवा राज्य सरकार का भी इस में कुछ भंश होगा; और

(घ) इस कारखाने के कब तक खुल जाने की सम्भावना है?

उद्योग मंत्री (श्री मनुभई शाह) :

(क) जी, हां।

(ख)से (घ). इसका विस्तारपूर्वक उत्तर कुछ समय के बाद दिया जा सकेगा।

**Mr. Speaker:** The hon. Minister may read in English also.

**Shri Manubhai Shah:** (a) Yes, Sir.

(b) to (d). It is too early to give a detailed answer.

#### SHORT NOTICE QUESTION AND ANSWER

##### Indians in Ceylon.

S.N.Q. No 4. { **Shri Narayanan-kutty Menon:**  
**Shri Palanandi:**

Will the Prime Minister be pleased to state:

(a) whether he had any discussions with the Prime Minister of Ceylon regarding the citizenship of Indians in Ceylon; and

(b) if so, whether any fresh assurance has been given to him regarding the settlement of citizenship question by the Prime Minister of Ceylon?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) and (b). In the course of talks with the Prime Minister of Ceylon, reference was made to this problem. No detailed consideration of it took place at that time and no fresh assurances were either asked for or given. It was, however, agreed that both in regard to this problem and others, further discussion should take place at a later stage and both the Prime Minister of Ceylon and I expressed our confidence that outstanding problems between India and Ceylon can and should be solved satisfactorily.

At the conclusion of my stay in Ceylon, a joint statement was issued. A copy of this joint statement is laid on the table of the House. [See Appendix II, annexure No. 20].

**Shri Joachim Alva:** Is it the opinion of the Government that a better climate exists now for the settlement of Indo-Ceylon differences after the visit of the hon. Prime Minister and the reception he received there?

**Mr. Speaker:** It is a matter of opinion.

**Shri Jawaharlal Nehru:** I have just read out a long reply and I do not think this question has any relevance.

**Shri Palaniandi:** Out of the three lakh applications for citizenship in Ceylon only about 17,000 applications have been disposed of. May I know whether the Government is taking any steps for the disposal of these applications as soon as possible? May I also know whether the Government of Madras have approached the Central Government for financial help to rehabilitate the workers whose services have been dispensed with at Ceylon?

**Shri Jawaharlal Nehru:** The hon. Member has referred to quite a number of matters which have no great relevance. I do not know, Sir, whether you wish me to deal with these questions.

**Mr. Speaker:** The question consists of two parts. One is that out of three lakh applications only 17,000 applications have been disposed of, and the hon. Member wants to know what steps the Government are taking to dispose of the rest. He also wants to know whether the Madras Government has approached the Central Government with regard to the question of rehabilitating the workers

**Shri Jawaharlal Nehru:** I have ventured to point out that a distinction should be made between Indian nationals in Ceylon and people of Indian descent in Ceylon who are not Indian nationals. So far as Indian nationals are concerned, they normally have our passports, visas etc. What is happening is that the visas are not extended when they expire, some of them or even many of them, and many of these people have had to come back. This has nothing to do with the others. This is estate labour which is in a different category, people of Indian descent but whom we do not consider as Indian nationals. Of course, we are interested in them. I cannot straightaway say that the figures given by the hon. Member are correct, but the figures are something like that. They refer to the people of Indian descent there. That is chiefly estate labour. As for those people, although they have not been registered they cannot be sent out of Ceylon because, well, they are not Indian nationals and so they cannot be sent to India. Therefore, they are there. Their problem remains unsolved. That is what I referred to, that these matters we hope will be discussed again in the future.

**Shri Tangamani:** In view of the fact that many of these people of Indian descent had originally gone, from Madras State and a number of them who are coming back are settling down in Madras, will the Government of Madras be also associated in those discussions?

**Shri Jawaharlal Nehru:** Associated with what?

**Shri Tangamani:** The hon. Prime Minister was pleased to say that there will be a further discussion with the Government of Ceylon. I want to know whether the Government of Madras will be associated in that discussion, or at least the Government of Madras will be consulted about the problems that have arisen as a result of this.

**Shri Jawaharlal Nehru:** I may inform the hon. Member that we are keeping in close touch with the Madras Government about this matter. Essentially, the question is one of people of Indian descent who have long been domiciled in Ceylon, and it is a question between them and the Ceylon Government. The Government of India comes into the picture partly because of historical causes. We have been dealing with this matter ever since the old days when India and Ceylon were both parts of the British Empire, and we were supposed to be British subjects. Therefore, the question took a different shape then. We wanted rights for them. The question has a history which is 50 years old or so. There were many conferences. It is also partly because we are interested in people not being sent here who are not Indian nationals; and finally because we, as well as, I hope, the Ceylon Government, are interested in solving a human problem involving large number of people.

#### WRITTEN ANSWERS TO QUESTIONS

##### Newsprint Factory in Andhra

\*231. **Shrimati Tarkeshwari Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) what progress has been made with regard to the newsprint factory to be established in Andhra;

(b) the working capacity of the proposed plant; and

(c) the estimated cost of the plant?

The Deputy Minister of Commerce and Industry (**Shri Satish Chandra**): (a) Negotiations are in progress for securing suitable terms of collaboration.

(b) 30,000 tons per annum.

(c) Firm estimates of the cost of the project are not yet available. It is roughly estimated at about Rs. 5.5 crores at present.

##### Trade with Australia

\*235. **Shri A. K. Gopalan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the attention of Government has been drawn to the discriminatory import duties imposed on Indian pepper, cashews and ginger by the Australian Government; and

(b) if so, whether Government are contemplating to make any representation to the Australian Government to lift these discriminatory duties?

The Minister of Commerce (**Shri Kanungo**): (a) Government are aware that certain tariff preferences are granted by the Australian Government in favour of pepper, cashews and ginger imported into Australia from the overseas territories of the U.K. The overseas territories which export these commodities to Australia and enjoy the benefit of the preferential rates are British West Africa, the West Indies and Hong Kong in the case of ginger and British Borneo, Malaya and Singapore in the case of pepper. So far as the Government of India are aware, there are no significant exports of cashews to Australia from any of the British Overseas territories.

(b) The question is under examination.

##### Tractors and Bulldozers

\*247. **Shri Gajendra Prasad Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of tractors and bulldozers imported during 1956-57;